

cost and price structure of the textile industry in 1973 ;

(b) if so, the details of the reconsiderations made in the report; and

(c) the action taken by Government thereon ?]

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) जी हाँ ।

(ख) व्यूरो ने सूती वस्त्रों के संबंध में एक लागत कीमत अध्ययन किया है और कच्ची रई, नियंत्रण क्षेत्र, कीमतों के निर्धारण के आधार, नवीकरण तथा चयनात्मक आधुनिकीकरण तकनीकी तथा प्रबंधकीय कार्यक्षमता के बारे में अनेक सिफारिशों की हैं ।

(ग) व्यूरो की सिफारिशों का नियंत्रित कपड़ा नीति की समीक्षा करते समय ध्यान में रखा गया है, जो 1 अप्रैल, 1974 से संशोधित की गई है । जब और जैसा अपेक्षित होगा, अन्य सिफारिशों पर कार्यवाही की जाएगी ।

v[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) Yes, Sir.

(b) The Bureau has carried out a cost price study on cotton textiles and has made a number of recommendations concerning raw cotton, the area of control, the basis for pricing, renovation and selective modernisation and technical and managerial efficiency.

(c) The recommendations of the Bureau have been taken into account while reviewing the controlled cloth policy which has been revised with effect from 1st April, 1974. Action on other recommendations will be taken as and when required.]

t[ ] English translation.

### Finance Corporation for Scheduled Castes and Tribes

46. PROF. N. M. KAMBLE:  
SHRI K. N. DHULAP :  
SHRI R. D. JAGTAP AVERGOAN-KAR :

Will he Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a Finance Corporation in order to help persons belonging to Scheduled Castes and Scheduled Tribes to start small and medium size industrial projects; and

(b) if so, what are the details thereof ?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) No, Sir.

(b) Does not arise.

### Confiscation of Smuggled Goods in Bombay

47. PROF. N. M. KAMBLE;  
SHRI K. N. DHULAP:  
SHRI R. D. JAGTAP AVERGOAN-KAR :

Will the Minister of FINANCE be pleased to state :

(a) what is the value of smuggled goods other than gold confiscated by the Customs and other authorities in Bombay during the last three years; and

(b) what is the number of persons arrested and prosecuted in this connection and with what results ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b) The information is being collected and will be laid on the Table of the House.